

Review on, Annual Report and Audited Accounts of Export Inspection Council and Export Inspection Agencies for 1981-82 and Statement for delay. Review on and Annual Report of Federation of Indian Export organisations, New Delhi for 1981-82.

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : I beg to lay on the Table

- (1) (i) A copy each of (i) Annual Report and (ii) Audited Accounts (Hindi and English versions) of the Export Inspection Council and Export Inspection Agencies for the year 1981-82, under sub-rule (3) of Rule 16 of the Export (Quality Control and Inspection) Rules, 1964.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Inspection Council and Export Inspection Agencies for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No LT-6522/83].
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1981-82 along with Audited Accounts.
- (4) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1981-82.
[Placed in Library. See No. LT-6523/83].

12.22 Hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI A.C. DAS (Jaipur) : I beg to lay on the Table the Minutes (Hindi and English versions) of the First to Forty-ninth sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirty Sixth, Thirty-ninth and Fortieth Reports

SHRI A.C. DAS (Jaipur) : I beg to present the following Reports (Hindi and English versions) of the Committee on Welfare of Scheduled Castes and Scheduled Tribes :—

- (i) Thirty-sixth Report of the Ministry of Home Affairs and Planning Commission—Special Component Plan for Scheduled Castes—Part I.
- (ii) Thirty-ninth Report on the Ministry of Education and Culture (Department of Education)—Educational facilities for Scheduled Castes and Scheduled Tribes in (i) Indian Institutes of Technology and (ii) Central Universities.
- (iii) Fortieth Report on the Ministry of Health and Family Welfare (Department of Health)—Educational facilities for Scheduled Castes and Scheduled Tribes in Medical Colleges under the control of, or aided by Central Government.

12.23 hrs.

PUBLIC ACCOUNTS COMMITTEE

Hundred forth-ninth, Hundred fiftieth, Hundred fifty-first, Hundred fifty-second, Hundred fifty-fourth, Hundred fifty-fifth, Hundred fifty-sixth, Hundred fifty-seventh, Hundred fifty-eighth, Hundred fifty-ninth and Hundred sixtieth Reports and Minutes.

SHRI SATISH AGARWAL (JAIPUR) : I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

- (1) Hundred and Forty-ninth Report on Duty Exemption allowed overlooking condition of and use,
- (2) Hundred and Fiftieth Report on Receipts of Union Territory of Deih—Loss of Stamp Duty.
- (3) Hundred and Fifty-first Report on Manufacture of defective components for vehicles.

- (4) Hundred and Fifty-second Report on Cash assistance for export of ossein and export of Railway wagons.
- (5) Hundred and Fifty-fourth Report on Coaching Services, Railways.
- (6) Hundred and Fifty-fifth Report on Non-levy of custom duty on confiscated car released on redemption fine.
- (7) Hundred and Fifty-sixth Report on Establishment of production facilities for an ammunition.
- (8) Hundred and Fifty-seventh Report on Revenue Demands written off by the Department.
- (9) Hundred and Fifty-eighth Report on Union Excise Duties related person.
- (10) Hundred and Fifty-ninth Report on Customs Receipts (Non-selected paras).
- (11) Hundred and Sixtieth Report on Union Excise Duties (Non-selected paras).
- (12) Minutes relating to Procedural and General matters.

ESTIMATES COMMITTEE

Fifty-third and Fifty-Fourth Reports and Minutes.

SHRI GIRDHARILAL VYAS

(Bhilwara) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee :—

- (i) Fifty-third Report on the Ministry of Health and Family Welfare, Medical Relief, Education Training and Research, and Minutes of the sittings of the Committee relating thereto.
- (ii) Fifty-fourth Report on the Ministry of Defence (Department of Defence Production) Ordnance Factories, and Minutes of the sittings of the Sub-Committee on Defence/Committee relating thereto.
- (iii) Minutes of the sittings of the Committee relating to Procedural and Miscellaneous Matters.

12-24 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

Sixty-fourth, Sixty-eighth, Seventy-third, Seventy-fourth, Seventy-fifth, Seventy-sixth and Seventy-seventh, Reports and Minutes.

SHRI MADHUSUDAN VAIRALE

(Akola) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings :

- (i) Sixty-fourth Report on Action Taken by Government on the recommendations contained in the Forty-third Report of the Committee on Shipping Corporation of India Limited.
- (ii) Sixty-eighth Report on Scooters India Limited, and Minutes of the sittings of the Committee relating thereto.
- (iii) Seventy-third Report on Action Taken by Government on the recommendations contained in the Forty-seventh of the Committee on Oil Companies—Imports of Petroleum Crude and Products and Distribution of Gas.
- (iv) Seventy-fourth Report on Mazagon Dock Ltd. Shipbuilding and Minutes of the sittings of the Committee relating thereto.
- (v) Seventy-fifth Report on National Film Development Corporation Ltd.—Financing of Films and Theatres and Minutes of the sittings of the Committee relating thereto.
- (vi) Seventy-sixth Report on Minerals and Metals Trading Corporation of India Ltd.—Export of Iron Ore and Minutes of the sittings of the Committee relating thereto.
- (vii) Seventy-seventh Report on Action Taken by Government on the recommendations contained in the Forty-sixth Report of the Committee on Electronics Trade and Technology Development Corporation Limited.